1	2	3	4	5	6
4.	Sales Tax	6,77 (16%)	10.90 (24%)	10.76 (24%)	10.00 (23%)
5.	Total of Customs Duty, Excise Duty and Sales Tax components (2+3+4)	20.86 (51%)	24.99 (56%)	24 <b>.</b> 85 (56%)	24.09 (55%)
6.	Retail Selling Price (1+5)	40.62	44.55	44.24	44.05

<sup>\*</sup> Figures in bracket give the components of Customs Duty, Excise Duty and Sales Tax as a % of S.No.6

## New petrol pumps and gas agencies

- 780. SHRI SABIR ALI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) the Details of petrol pumps and gas agencies opened in various parts of the country during the last two years;
  - (b) the details of those proposed for the current year;
  - (c) the areas where there is demand for more petrol pumps and gas agencies; and
  - (d) what are the plans in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) and (b) A total of 4549 retail outlets (petrol pumps) and 189 LPG distributorships (gas agencies) have been opened by public sector oil marketing companies (OMCs), *viz.*, Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) in various part of the country during the last two years (2006-07 & 2007-08). OMCs have proposed to open a total of 1680 retail outlets and 737 LPG distributorships during the current year (2008-09). The details are available with Director (Marketing) of OMCs.

(c) and (d) New retail outlets/ LPG distributorships are set up by OMCs at identified locations based on surveys and feasibility studies. Locations found to be having sufficient potential and which are economically viable are rostered in the State-wise Marketing Plans for setting up retail outlets/ LPG distributorships.

Setting up of retail outlet dealership/ LPG distributorship involves various steps like issue of advertisements, scrutiny of applications, scrutiny of sites offered by candidates, interviews /selection of dealers, field verification of credentials of selected candidates, issue of Letter of Intent (LOI) procurement of land, obtaining various Statutory approvals, construction work, etc. Hence, the commissioning of retail outlet/LPG distributor after advertisement is fulfilled over a period of time.